

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 135
(IB)-190(PB)/2017

IN THE MATTER OF:

Union Bank of India	...	Applicant/Petitioner
Vs		
Era Infra Engineering Limited	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 06.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Dinesh Minocha, Adv. in IA 5203/20& 5016/20 Mr. Shivam Wadhwa Adv., IA No. 5155/2020 Mr. Shahid Rana-Adv Hitesh Sachar, Ms. Srishti Badhwar, in I.A. NO. 4359 OF 2020.
for Suraksha ARL	: Mr. Anshuman, Mr. Mohit Chaturvedi, Advs.
For ICICI Bank	: Mr. Abhishek Anand, Mr. Manubhav Anand Advs.
For Applicant EPFO	: Mr. Rajesh Kumar, I.A. NO. 4247/2020.
For CoC	: Ms. Aditi Mittal Mr. Aditya Narayan Mahajan, Advs. Mr. Abhirup Dasgupta, Ishaan Duggal (CoC of GBPL)
For Axis Bank	: Mr. Ritin Rai, Sr. Adv. with Ms. Aditi Mittal Mr. Aditya Narayan Mahajan, Advs in CA 2497/19
For PNB	: Mr. Manas Shukla, Yash Tomar, Advs. IA 497/2019.
For Independent Dir.	: Mr. Sunil Malhotra, Rajat Malhotra, Vivek Kumar Karn, Advs. in I.A. 2184 & 2185/2019.
For RP	: Mr. Krishnendu Datta, Mr. Rahul Gupta, Mr. Mohit Kishore, Ms. Udit Singh, Adv.
For Respondent	: Mr. Salman Khurshid Sr. Adv with Mr. Apoorv Agarwal, Ms. Shama Usmani, Ms. Aadya Mishra Mr. Rishabh Pant Advs in CA no. 2448 of 2019 Mr. Nitin Pandey for R19 in I.A. No. 2184/2019 Mr. Abhinav Vasisht, Sr. Adv, Mr. A Robin Frey, Ms. Priya Singh and Ms. Abhilasha Khanna, Advs.

ORDER

On the request made by the Applicant counsel, IA-5155/2020 is hereby **dismissed as withdrawn**.

List IA-5730/2020 along with other pending applications for hearing on **23.02.2021**.

S/d-

**(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT**

S/d-

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

06.01.2021
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